

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 87 of 2012
& IA no. 176 of 2012

Dated : 15th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Uttar Pradesh Power corporation Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Misra

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. M.G. Ramachandran for R-2
Mr. R.B. Sharma for R-5, R-8 and R-28
Mr. S.K. Chaturvedi for R-24
Mr. S. Vallinayagam for R-43

ORDER

Some of the Respondents have filed their replies.

It is reported that one of the Respondents have not yet been served. The learned counsel for the Appellant is permitted to take fresh notice and serve on that Respondent.

Post the matter for hearing on **10.07.2013**.

(Rakesh Nath)
Technical Member
ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson